

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEFENCE RESEARCH & DEVELOPMENT ORGANISATION
RAJYA SABHA
UNSTARRED QUESTION NO. 2763
TO BE ANSWERED ON 28TH MARCH, 2022

RELOCATION OF DRDE LABORATORY, GWALIOR

2763. SHRI VIVEK K. TANKHA:

Will the Minister of Defence be pleased to state:

- (a) whether Government is aware of the directives given by Supreme Court and High Court to resolve the land allotment issue at Defence Research Development Establishment (DRDE), City Centre, Gwalior;
- (b) if so, whether the directives were implemented;
- (c) whether the relocation of the DRDE laboratory to an alternate land is being decided and commenced; and
- (d) if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

- (a) & (b): Yes, Sir. First phase has been implemented under which, the notified zone has been reduced to 50 meters.
- (c): The relocation of certain critical facilities of DRDE laboratory to alternate land has been approved by the Competent Authority and the process for the same has been initiated. However, rest all facilities will continue at the existing locations.
- (d): The details are given below:
 - Madhya Pradesh Govt., Revenue Department, Bhopal has allotted 140.011 Acres (56.685 Hectare) of additional land at free of cost to DRDE, Gwalior at Village Maharajpura Daang District, Gwalior.
 - Handing/Taking Over the physical possession of 140.011 Acres of State Govt. Land allotted to GoI, MoD, DRDO Gwalior at free of cost has been completed/signed.
 - Notified zone has been reduced from 200 meters to 50 meters vide Gazette notification dated 02.03.2022 SRO No. 26.
